Each one Teach Five Plan

376. SHRI JALALUDIN ANSARI: SHRI GURUDAS DAS GUPTA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether . Government have an nounced a proposal to boost the literacy movement known as "each one student, teach five"; and

(b) if so, the details of the proposal and follow-up action being taken for its implementation?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) No, Sir.

(b) Does not arise.

Cleanliness of Jantar mantar

377. SHRI J. CHITHARANJAN: SHRI JALALUDIN ANSARI:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the surrounding areas of the timeless monument the Jantar Mantar which attracts a number of tourists is one of the dirtiest spots in the heart of Delhi; and

(b) if so, the details and the steps proposed to be taken, if any, to keep the area clean keeping it free from the permanent Jhuggi dwellers?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI S.R. BOMAI): (a) and (b) The premises of the protected monument of Jantar Man-tar are well kept and the monument properly maintained. The adjoining land to the south and west of the protect monument is under the control of the N.D.M.C. and is being used for holding demonstrations, public meetings etc. Ar-chaeological Survey of India has taken up the matter with Ministry of Urban Development for removing the jhuggi dwellers from the area.

राष्ट्रीय महिला आयोग के पास दर्ज मामलों का निपटारा

378. श्रीमती मालती शर्माः प्रो. राम वख्श सिंह वर्माः

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले वर्षों के दौरान राष्ट्रीय महिला आयोग के अन्तर्गत कितने मामले दर्ज किये गये:

(ख) उपयोक्त अवधि के दौरान कितने कितने मामलों का निपटारा कर दिया गया:

(ग) शेष मामलों का निपटारा कव तक कर लिया जायेगा: और

(घ) इसमें विलम्ब के क्या कारण हैं?

मानव संसाधन विकास मंत्री (श्री एस. आर. बोम्मई): क) से (घ) पिछले तीन वर्षों के दैरान राष्ट्रीय महिला आयोकग के पास दायर मामलों की संख्या 5169 है। इसमें 2219 मामलों का निपटान कर दिया गया है। शेष मामलों में उपयुक्त प्राधिकारियों के साथ पारमर्श से राष्ट्रीय महिला आयोग अधिनियम के अन्तर्गत कार्यवाही की जाती है।

Planning Commission's direction to UGC to Develop Model Code

379. SHRI MOHAN BABU: DR. Y. LAKSHMI PRASAD: SHRI SANJAY DALMIA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether the Planning Commission has urged the University Grants Commission to develop a model code of governance which would minimise political interferences and improve academic standards;

(b) if so, the details thereof; and

97 Written Answers

(c) the reaction of the University Grants Commission thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) In a communication, Member-Secretary of the Planning Commission has suggested a system of performancelinked funding of the Universities to improve quality of higher education. This suggestion is, in-fact, in line with the similar recommendations made by a Committee of the UGC appointed under the Chairmanship of Justice K. Pannayya. The Chairperson, UGC in her response, has broadly endorsed the idea. The details may, however, have to be worked out with reference to the provisions contained in the legislations governing the various Universities in the country.

Educational Development Programmes for weaker section in Gujarat

380. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some specific target oriented programmes for the educational development of students belonging to weaker sections of the society including SC/ST/OBC and minorities have been launched in Gujarat either by UGC or Government particularly in the field of University education;

(b) if so, the details thereof;

(c) whether the desired results are being achieved by these programmes in the State; and

(d) if no, what remedial measures are being taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE EVELOPMENT (SHRI MUHI RAM KIA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Plight of a Junior National Champion

381. SHRI GYANRANJAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware about the plight of a Junior National Champion of Bihar who won the Gold Medal at the Junior National Athletic Championship held in Tamil Nadu in December, 1996;

(b) if so, whether the Stipend being given to him for the past six months has been stopped;

(c) if so, the details thereof and the reasons therefor;

(d) whether the Central Government propose to take steps for proper diet and financial help to the athlete who is being coached for the forthcoming Junior Asian Athletic Championship; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATI11TIIAN): (a) to (e) The required information is being collected and will be laid on the Table of the House. !

Failure of Literacy Mission in Gujarat

382. SHRI ANANTRAY DEV-SHANKER DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether literacy mission in Gujarat has failed to achieve the desired success;

(b) if so, the reasons therefor;

(c) whether the above said situation has emerged due to lack of proper coordination between the department and the concerned ministry of education of the State Government; and